CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 51987 of 2016

Gopal Traders Appellant

VERSUS

Commissioner, Customs, Central ExciseRespondent and Service Tax, Raipur

APPEARANCE:

None for the Appellant Shri Rajeev Kapoor, Authorized Representative of the Department

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT HON'BLE MR.P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: November 11, 2022

ORDERSHEET

The matter could not be taken up. List on February 07, 2023.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO) MEMBER (TECHNICAL)

Archana